

Cr1.A.No. 946 OF 1997
ITEM No.101

Court No.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 946 of 1997

LELLA SRINIVASA RAO Appellant (s)

VERSUS

STATE OF A.P. Respondent (s)

(With office report)

Date : 19/02/2004 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)Mrs. D. Bharathi Reddy, Adv.

For Respondent (s)Mr. Guntur Prabhakar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mrs. D. Bharathi Reddy, learned counsel started her arguments at 11.15 a.m. and concluded at 12 noon. Hearing concluded.
Judgment reserved.

(PAWAN KUMAR) (PREM PRAKASH)
COURT MASTER COURT MASTER